

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

8. C.P. (IB)-318(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.06.2018**

NAME OF THE PARTIES: Ravindra Bhushan Pandey

V/s.

Tusker Cranes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of I&B Code 2016

Order

The counsel for both sides present. At the request of both sides on the ground that the matter is likely to be settled amicably, list this matter on 19.06.2018.

V. NALLASENAPATHY
Member (Technical)

BHASKARA PANTULA MOHAN
Member (Judicial)

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